

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 828 OF 2007

Applicant/s A. Alam Bhatti Respds. J. D. J. 2nd

Advocate for Applicant/s A. Ahmad; J. Ali Advocate for Respondent/s D. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>8</u>
23/1/09 DR J Wsk the case in a week commencing wef 07/12/09 for 07/12/09 D.R. (J) List T.A/O A.R.A./C.C.A before Hon'ble Bench for Adm/EO/F.H. on in week commencing w. e. f. 18/01/2010 D.R. (J) 07/12/09 18/01/2010 D.R. (J) List T.A/O A.R.A./C.C.A before Hon'ble Bench for Adm/EO/F.H. on in week commencing w. e. f. 22/2/2010 D.R. (J) 18/01/2010	22-02-2010 Hon'ble Mr. D. C. Lakha, AM None present for the applicant even on revised call. It seems that the applicant has lost the interest in pursue the matter, therefore, it is dismissed in default and for want of prosecution. Sri R. C. Shukla learned counsel for the Respondents is present. AM RAMDARE	